

FORMAT OF DECLARATION OF ASSETS OF HON'BLE MR. JUSTICE INDERJIT SINGH, HIS SPOUSE AND DEPENDENTS

1	All immovable properties held individually or jointly	Description & Location	Remarks if any/ year of acquisition
1.1	Self	One share in the New Punjab Judicial Officers Co-operative Buildings Society Ltd. Mohali Share equal to 500 Yards at Village Mullanpur Shigariwala, Tehsil Kharar, Distt. Mohali.	9.8.2006
1.2	Spouse	Residential House No.HIG 1630, Sector 70 SAS Nagar, Mohali measuring 161.33 Sq. Yards	5.11.2007
1.3	Self	Plot measuring 400 Sq. Yards (8 Biswas) situated in Khasra No.2891/2 at Bhagu Road, Bathinda Pati, Mahena	5.2.2008
1.4	Self	Agricultural Land measuring 16 Kanals in Village Dewatwal, Sub Tehsil Mulapur, Dakha, District Ludhiana.	23.7.2008
1.5	Self	Agricultural land measuring 5 Kanals in Village Dewatwal, Sub Tehsil Mulapur, Dakha, District Ludhiana.	26.2.2010
2	Details of motor vehicles	Make/year	Year of acquisition
2.1	Car (Self)	Maruti 800/1997	10.1.1997
2.2	Car (Self)	Verna/2013	2/2013 After raising loan from S.B.P., Chandigarh.
3	Ornaments & other valuables	Approximate Total Weight	Remarks if any.
3.1	Gold and Diamond Ornaments	Approx. 500 Grams	
3.2	Silver	Approx. One Kg.	
4	Bank deposits, fixed deposits, shares/Public Provident Fund, General Provident Fund, Debentures/mutual funds etc.	Description & Value	

4.1	Self	(1) Saving Bank Accounts (i) ₹1,60,418/- in State Bank of Patiala, High Court Branch, Chandigarh as on 10.4.2013 (ii) GPF : As per redcord maintained by the Office. (iii) Any other investment: Infrastructure Bonds : ₹20,000/- of India Infrastructure Finance Company Ltd., New Delhi	
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Note:- All the properties except properties mentioned at Sr. Nos.2.2 and 4.1 (i) have already been shown in my property statement as District & Sessions Judge.

Place: Chandigarh
Date: May 6, 2013.

Sd/-
Signature of the Hon'ble Judge